



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ७, अंक १२]

गुरुवार, जुलै १५, २०२१/आषाढ २४, शके १९४३

[पृष्ठे २५, किंमत : रुपये २७.००

असाधारण क्रमांक २७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Second Supplementary) Appropriation Act, 2021 (Mah. Act No. VIII of 2021), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

SATISH WAGHOLE,

I/c. Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. VIII OF 2021.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 15th July 2021).

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March, 2022.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2022; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventy-second Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Second Supplementary) Appropriation Short title. Act, 2021.

Withdrawal of
Rs.
2,31,49,75,31,000
out of the
Consolidated
Fund of the
State for the
Financial
Year 2021-
2022.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of twenty three thousand one hundred forty nine crores, seventy five lakhs, thirty one thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2022, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2022.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
A-6	Information and Publicity	2220, Information and Publicity	31,40,93,000	...	31,40,93,000
		Total-General Administration Department	31,40,93,000	...	31,40,93,000
Home Department.					
B-1	Police Administration	2014, Administration of Justice 2055, Police. 2070, Other Administrative Services	2,67,38,54,000	...	2,67,38,54,000
B-2	State Excise	2039, State Excise	6,85,00,000	...	6,85,00,000
B-4	Secretariate and Other General Services	2045, Services 2052, Secretariat-General Services 2075, Miscellaneous General Services	1,08,00,000	...	1,08,00,000
B-5	Jails	2056, Jails	4,00,00,000	...	4,00,00,000
B-7	Economic Services	3001, Indian Railways-Policy Formulation, Direction, Research and Other Miscellaneous Organisation. 3051, Ports and Light Houses	1,00,00,00,000	...	1,00,00,00,000
		Total-Home Department.	3,79,31,54,000	...	3,79,31,54,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		Revenue and Forests Department.			
C-7	Forest	2406, Forestry and Wild Life	40,00,00,000	...	40,00,00,000
		2415, Agricultural Research and Education			
		2551, Hill Areas			
		Total-Revenue and Forests Department.	40,00,00,000	...	40,00,00,000
		Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			
D-3	Agriculture Services	2401, Crop Husbandry	2,50,00,00,000	...	2,50,00,00,000
		2402, Soil and Water Conservation			
		2406, Forestry and Wild Life			
		2415, Agricultural Research and Education			
D-4	Animal Husbandry	2403, Animal Husbandry	4,00,00,000	...	4,00,00,000
D-6	Fisheries	2405, Fisheries	28,02,21,000	...	28,02,21,000
		Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.	2,82,02,21,000	...	2,82,02,21,000
		School Education and Sports Department.			
E-2	General Education	2202, General Education	2,90,60,63,000	...	2,90,60,63,000
		Total-School Education and Sports Department.	2,90,60,63,000	...	2,90,60,63,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
H-6	Public Works and Administrative and Functional Buildings.	2059, Public Works 2202, General Education 2203, Technical Education. 2205, Art and Culture 2210, Medical and Public Health 2217, Urban Development 2230, Labour and Employment 2403, Animal Husbandry 2405, Fisheries	58,18,00,000	...	58,18,00,000
Total-Public Works Department.			4,08,18,00,000	...	4,08,18,00,000
Law and Judiciary Department.					
J-1	Administration of Justice	2014, Administration of Justice	5,53,92,000	9,67,14,000	15,21,06,000
Total-Law and Judiciary Department.			5,53,92,000	9,67,14,000	15,21,06,000
Industries, Energy and Labour Department.					
K-6	Energy	2801, Power 2810, New and Renewable Energy	8,50,00,00,000	...	8,50,00,00,000
Total-Industries, Energy and Labour Department.			8,50,00,00,000	...	8,50,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Rural Development Department.			
L-2	District Administration.	2053, District Administration.	10,00,00,000	...	10,00,00,000
		Total-Rural Development Department.	10,00,00,000	...	10,00,00,000
		Food, Civil Supplies and Consumer Protection Department.			
M-2	Food, Storage and Warehousing	2408, Food, Storage and Warehousing	9,42,000	...	9,42,000
		Total-Food, Civil Supplies and Consumer Protection Department.	9,42,000	...	9,42,000
		Social Justice and Special Assistance Department.			
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2053, District Administration.	17,62,66,70,000	...	17,62,66,70,000
		2202, General Education			
		2205, Art and Culture			
		2210, Medical and Public Health			
		2211, Family Welfare			
		2215, Water Supply and Sanitation			
		2216, Housing			
		2217, Urban Development			
		2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		2230, Labour and Employment			
		2235, Social Security and Welfare			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly (4)	Charged on the Consolidated Fund (5)	
			Rs.	Rs.	Rs.
		2236, Nutrition			
		2401, Crop Husbandry			
		2402, Soil and Water Conservation			
		2403, Animal Husbandry			
		2405, Fisheries			
		2406, Forestry and Wild Life			
		2408, Food, Storage and Warehousing			
		2501, Special Programmes for Rural Development			
		2505, Rural Employment			
		2801, Power			
		2810, New and Renewable Energy			
		2851, Village and Small Industries			
		2852, Industries			
		Total-Social Justice and Special Assistance Department.	17,62,66,70,000	...	17,62,66,70,000
		Planning Department.			
O-2	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	44,83,50,000	...	44,83,50,000
		2235, Social Security and Welfare			
O-3	Rural Employment	2505, Rural Employment	1,00,00,00,000	...	1,00,00,00,000
O-14	District Plan-Mumbai City	2202, General Education			
		2203, Technical Education.			
		2204, Sports and Youth Services			
		2205, Art and Culture	4,000	...	4,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
2216,	Housing				
2217,	Urban Development				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2405,	Fisheries				
2851,	Village and Small Industries				
3451,	Secretariat-Economic Services				
3452,	Tourism				
O-20	District Plan-Raigad		9,000	...	9,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund (4) Rs.	
3451,	Secretariat-Economic Services				
3452,	Tourism				
3604,	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
O-74	District Plan-Amaravati		9,000	...	9,000
2202,	General Education				
2203,	Technical Education.				
2204,	Sports and Youth Services				
2205,	Art and Culture				
2210,	Medical and Public Health				
2215,	Water Supply and Sanitation				
2217,	Urban Development				
2220,	Information and Publicity				
2225,	Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.				
2230,	Labour and Employment				
2235,	Social Security and Welfare				
2236,	Nutrition				
2403,	Animal Husbandry				
2404,	Dairy Development				
2405,	Fisheries				
2406,	Forestry and Wild Life				
2425,	Co-operation				
2501,	Special Programmes for Rural Development				
2515,	Other Rural Development Programmes				
2702,	Minor Irrigation				
2801,	Power				
2810,	New and Renewable Energy				
2851,	Village and Small Industries				
3054,	Roads and Bridges				
3451,	Secretariat-Economic Services				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
	3452, Tourism				
	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions				
		Total-Planning Department.	1,44,83,78,000	...	1,44,83,78,000
		Public Health Department.			
R-1	Medical and Public Health				
	2210, Medical and Public Health		36,13,90,57,000	...	36,13,90,57,000
	2211, Family Welfare				
	2235, Social Security and Welfare				
		Total-Public Health Department.	36,13,90,57,000	...	36,13,90,57,000
		Medical Education and Drugs Department.			
S-1	Medical and Public Health				
	2210, Medical and Public Health		5,13,73,01,000	...	5,13,73,01,000
		Total-Medical Education and Drugs Department.	5,13,73,01,000	...	5,13,73,01,000
		Tribal Development Department.			
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan				
	2059, Public Works		5,28,45,58,000	...	5,28,45,58,000
	2202, General Education				
	2204, Sports and Youth Services				
	2210, Medical and Public Health				
	2211, Family Welfare				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
2215,		Water Supply and Sanitation			
2217,		Urban Development			
2225,		Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
2230,		Labour and Employment			
2235,		Social Security and Welfare			
2236,		Nutrition			
2401,		Crop Husbandry			
2403,		Animal Husbandry			
2405,		Fisheries			
2406,		Forestry and Wild Life			
2425,		Co-operation			
2435,		Other Agricultural Programmes			
2501,		Special Programmes for Rural Development			
2505,		Rural Employment			
2702,		Minor Irrigation			
2801,		Power			
2810,		New and Renewable Energy			
2851,		Village and Small Industries			
2852,		Industries			
3054,		Roads and Bridges			
3055,		Road Transport			
		Total-Tribal Development Department.	5,28,45,58,000	...	5,28,45,58,000
		Co-operation, Marketing and Textiles Department.			
V-1	Interest Payments	2049,		...	1,29,03,000
		Interest Payments			1,29,03,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
V-2	Co-operation.	2070, Other Administrative Services	6,71,52,47,000	...	6,71,52,47,000
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		2425, Co-operation			
		2435, Other Agricultural Programmes			
		2851, Village and Small Industries			
		2852, Industries			
		3451, Secretariat-Economic Services			
		3456, Civil Supplies			
		Total-Co-operation, Marketing and Textiles Department.	6,71,52,47,000	1,29,03,000	6,72,81,50,000
		Higher and Technical Education Department.			
W-2	General Education	2202, General Education	10,00,01,000	...	10,00,01,000
W-4	Art and Culture	2205, Art and Culture	2,00,00,000	...	2,00,00,000
		Total-Higher and Technical Education Department.	12,00,01,000	...	12,00,01,000
		Women and Child Development Department.			
X-1	Social Security and Nutrition	2235, Social Security and Welfare	6,28,31,58,000	...	6,28,31,58,000
		2236, Nutrition			
		2406, Forestry and Wild Life			
		Total-Women and Child Development Department.	6,28,31,58,000	...	6,28,31,58,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Water Supply and Sanitation Department.			
Y-2	Water Supply and Sanitation	2215, Water Supply and Sanitation	30,00,00,00,000	...	30,00,00,00,000
		Total-Water Supply and Sanitation Department.	30,00,00,00,000	...	30,00,00,00,000
		SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT			
ZA-2	Secretariat and Other Social Services	2203, Technical Education. 2230, Labour and Employment 2235, Social Security and Welfare 2251, Secretariat-Social Services 2406, Forestry and Wild Life	...	3,68,000	3,68,000
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	...	3,68,000	3,68,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	2,000	...	2,000
ZC-2	Social Security and Welfare	2235, Social Security and Welfare	2,43,90,000	...	2,43,90,000
		Total-Maharashtra Legislature Secretariat	2,43,92,000	...	2,43,92,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Tourism and Cultural Affairs Department.			
ZD-2	Art and Culture	2205, Art and Culture	2,44,10,000	...	2,44,10,000
		Total-Tourism and Cultural Affairs Department.	2,44,10,000	...	2,44,10,000
		Marathi Language Department			
ZF-1	Secretariat-General Services	2052, Secretariat-General Services	81,21,000	...	81,21,000
		Total-Marathi Language Department	81,21,000	...	81,21,000
		Total-A-Expenditure on Revenue Account	1,34,85,09,59,000	10,99,85,000	1,34,96,09,44,000
		B-EXPENDITURE ON CAPITAL ACCOUNT			
		Home Department.			
B-10	Capital Expenditure on Economic Services	4055, Capital Outlay on Police	18,00,00,000	...	18,00,00,000
		4070, Capital Outlay on Other Administrative Services			
		5002, Capital Outlay on Indian Railways-(Commercial Line)			
		5055, Capital Outlay on Road Transport			
		Total-Home Department.	18,00,00,000	...	18,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
		Revenue and Forests Department.			
C-9	Capital Expenditure on Other Administrative Services and on Social Services	4235, 6245,	Capital Outlay on Social Security and Welfare Capital Outlay on Other Social Services Loans for Relief on Account of Natural Calamities	... 1,70,44,000	1,70,44,000
			Total-Revenue and Forests Department.	... 1,70,44,000	1,70,44,000
			Agriculture,Animal Husbandry,Dairy Development and Fisheries Department.		
D-8	Capital Outlay on Animal Husbandry	4403,	Capital Outlay on Animal Husbandry	19,00,00,000	19,00,00,000
			Total-Agriculture,Animal Husbandry,Dairy Development and Fisheries Department.	19,00,00,000	19,00,00,000
			Urban Development Department.		
F-5	Capital Expenditure on Social Services	4217, 5475,	Capital Outlay on Urban Development Capital Outlay on Other General Economic Services	17,80,00,000	17,80,00,000
			Total-Urban Development Department.	17,80,00,000	17,80,00,000
			Finance Department.		
G-9	Public Debt and Inter State Settlement	6003, 6004, 7810,	Internal Debt of the State Government Loans and Advances from the Central Government Inter State Settlement	... 1,000	1,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
				(4)	
		Industries, Energy and Labour Department.			
K-11	Capital Expenditure on Energy.	4801, 6801, Loans for Power Projects	6,20,35,000	...	6,20,35,000
K-12	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	49,59,75,00,000	49,59,75,00,000
		Total-Industries, Energy and Labour Department.	6,20,35,000	49,59,75,00,000	49,65,95,35,000
		Social Justice and Special Assistance Department.			
N-4	Capital Expenditure on Social Services	4059, 4210, 4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	80,00,00,000	...	80,00,00,000
		4235, 4402, 4425, Capital Outlay on Social Security and Welfare			
		Capital Outlay on Soil and Water Conservation			
		Capital Outlay on Co-operation			
		6225, Loans for Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.			
		Total-Social Justice and Special Assistance Department.	80,00,00,000	...	80,00,00,000
		Planning Department.			
O-10	Capital Outlay on Other Rural Development	4515, Capital Outlay on Other Rural Development Programmes.	3,10,00,00,000	...	3,10,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs. (4)	Charged on the Consolidated Fund Rs.	
6851,	Loans for Village and Small Industries.				
O-37	District Plan-Nashik				
4059,	Capital Outlay on Public Works		2,000	...	2,000
4210,	Capital Outlay on Medical and Public Health				
4216,	Capital Outlay on Housing				
4250,	Capital Outlay on Other Social Services				
4402,	Capital Outlay on Soil and Water Conservation				
4403,	Capital Outlay on Animal Husbandry				
4406,	Capital Outlay on Forestry and Wild Life				
4515,	Capital Outlay on Other Rural Development Programmes.				
4702,	Capital Outlay on Minor Irrigation				
5054,	Capital Outlay on Roads and Bridges				
6250,	Loans for Other Social Services				
O-75	District Plan-Amaravati				
4059,	Capital Outlay on Public Works		6,000	...	6,000
4202,	Capital Outlay on Education, Sports, Art and Culture				
4210,	Capital Outlay on Medical and Public Health				
4216,	Capital Outlay on Housing				
4250,	Capital Outlay on Other Social Services				
4402,	Capital Outlay on Soil and Water Conservation				
4403,	Capital Outlay on Animal Husbandry				
4405,	Capital Outlay on Fisheries				
4406,	Capital Outlay on Forestry and Wild Life				
4711,	Capital Outlay on Flood Control Projects				
5054,	Capital Outlay on Roads and Bridges				
6217,	Loans for Urban Development				
6250,	Loans for Other Social Services				
6851,	Loans for Village and Small Industries.				

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Planning Department.	3,10,00,16,000	...	3,10,00,16,000
		Public Health Department.			
R-3	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	30,40,00,000	...	30,40,00,000
		Total-Public Health Department.	30,40,00,000	...	30,40,00,000
		Medical Education and Drugs Department.			
S-4	Capital Outlay on Medical and Public Health	4210, Capital Outlay on Medical and Public Health	1,14,69,83,000	...	1,14,69,83,000
		Total-Medical Education and Drugs Department.	1,14,69,83,000	...	1,14,69,83,000
		Tribal Development Department.			
T-6	Capital Expenditure on Tribal Areas Development Sub Plan.	4059, Capital Outlay on Public Works	2,000	...	2,000
		4202, Capital Outlay on Education, Sports, Art and Culture			
		4225, Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.			
		4250, Capital Outlay on Other Social Services			
		4402, Capital Outlay on Soil and Water Conservation			
		4406, Capital Outlay on Forestry and Wild Life			
		4425, Capital Outlay on Co-operation			
		4701, Capital Outlay on Major and Medium Irrigation			

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
			Rs.	Rs.	Rs.
		4702, 5054, Capital Outlay on Minor Irrigation Capital Outlay on Roads and Bridges	2,000	...	2,000
		Total-Tribal Development Department.			
		Co-operation, Marketing and Textiles Department.			
V-3	Capital Expenditure on Social Services	4425, 4435, 4851, 5475, Capital Outlay on Co-operation Capital Outlay on Other Agricultural Programmes Capital Outlay on Village and Small Industries. Capital Outlay on Other General Economic Services	88,23,80,000	...	88,23,80,000
V-4	Internal Debt of the State Government	6003, Internal Debt of the State Government	...	77,79,000	77,79,000
		Total-Co-operation, Marketing and Textiles Department.	88,23,80,000	77,79,000	89,01,59,000
		SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT			
ZA-4	Capital Outlay on Other Social Services	4250, Capital Outlay on Other Social Services	50,00,00,000	...	50,00,00,000
		Total-SKILL DEVELOPMENT, EMPLOYMENT AND ENTREPRENEURSHIP DEPARTMENT	50,00,00,000	...	50,00,00,000
		Minorities Development Department.			
ZE-2	Capital Outlay on Social Security and Welfare	4235, Capital Outlay on Social Security and Welfare	75,00,00,000	...	75,00,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
		Total-Minorities Development Department.	75,00,00,000	...	75,00,00,000
		Other Backward Bahujan Welfare Department			
ZG-4	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	Capital Outlay on Welfare of Scheduled Caste, Scheduled Tribes, Other Backward Classes and Minorities.	50,00,00,000	...	50,00,00,000
		Total-Other Backward Bahujan Welfare Department	50,00,00,000	...	50,00,00,000
		Total-B-Expenditure on Capital Account	46,91,42,63,000	49,62,23,24,000	96,53,65,87,000
		Grand Total	1,81,76,52,22,000	49,73,23,09,000	2,31,49,75,31,000